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ITEM NO.2

COURT NO.4

SECTION XVI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).

22304-22306/2015

(Arising out of impugned final judgment and order dated 19/05/2015 in LPA No. 1306/2014 19/05/2015 in LPA No. 14965/2013 19/05/2015 in CWJC No. 16016/2013 19/05/2015 in CWJC No. 20143/2013 19/05/2015 in LPA No. 745/2014 19/05/2015 in LPA No. 766/2014 passed by the High Court Of Patna)

CHANDRA GUPTA KUMAR AND ORS. ETC. ETC.

Petitioner(s)

VERSUS

STATE OF BIHAR AND ORS. ETC. ETC.

Respondent(s)

(With appln(s) for deletion of proforma respondents and impleadment and intervention and interim relief and office report)

WITH

SLP(C) No. 22947-22949/2015

(With appln.(s) for transposition and deletion of proforma respondents and interim relief and office report)

SLP(C) No. 24845-24847/2015

(With appln.(s) for permission to file additional documents and Office Report)

SLP(C) No. 31449/2015

(With Office Report)

CONMT.PET.(C) No. 367-369/2016 In SLP(C) No. 22304-22306/2015

(With appln.(s) for exemption from filing O.T. and Office Report)

Date : 23/08/2016 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Ajit Kumar Sinha, Sr. Adv.

Mr. Anurag Pandey,Adv.

Mr. Kavin Gulati, Sr. Adv.

Ms. Pragya Baghel,Adv.

Ms. Ranjeeta Rohatgi, Adv.

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Mr. S.B. Upadhyay, Sr. Adv.

Mr. Dhruv Kumar Jha, Adv.

Mr. Kiran Kumar Jaipurian,Adv.

Mr. Amit Pawan,Adv.

For Respondent(s) Mr. Nidhesh Gupta, Sr. Adv.

Mr. Manish Kr. Choudhary, Adv.

Mr. Avinash, Adv.

Ms. Namita Choudhary,Adv.

Mr. Harshul Singh, Adv.

Ms. Pooja Katara, Adv.

Ms. Kritika Khurana, Adv.

Mr. Dinesh Dwivedi, Sr. Adv.

Mr. Gopal Singh,Adv.

Mr. Shivam Singh, Adv.

Mr. J.P. Cama, Sr. Adv.

Mr. Chandra Prakash,Adv.

Mr. S.R. Singh, Sr. Adv.

Mr. Kumar Ranjan, Adv.

Mr. Gopal Jha, Adv.

Mr. Dilip Singh Raghuvanshi, Adv.

Mr. Arun K. Sinha,Adv.

Mr. Rakesh Singh, Adv.

Mr. Lakshmi Raman Singh,Adv.

Mr. Subhro Sanyal,Adv.

Ms. Udita Singh,Adv.

Mr. Durga Dutt, Adv.

Ms. Nitu Kumari, Adv.
Mr. Ratneshwar Prasad, Adv.
Mr. Himanshu Munshi, Adv.

Mr. Dushyant Parashar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the matters on Tuesday, the 30th
August, 2016 as
part heard.

(DEEPAK MANSUKHANI)
COURT MASTER

(SUMAN JAIN)
COURT MASTER